

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 225 of 2018 & IA NO. 128 OF 2019

Dated: 25st March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

D.B. Power Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Abhishek Bansal

Counsel for the Respondent(s) : Mr. G. Umopathy
Mr. S. Vallinayagam
Mr. S. Amali for R-2

Mr. Aashish Anand Bernad
Mr. Paramhans Sahani for R-5

Ms. Ranjitha Ramachandran
Ms. Anushree ardhan for R-7

ORDER

The learned counsel appearing for the Appellant and the Respondents submitted that pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated supra, are placed on record.

List the matter for hearing on **22.04.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member